

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).32118/2011

(From the judgement and order dated 30/08/2011 in WP No.254/2009
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

M/S ANSAL PROPERTIES & INFRAS.LTD.

Petitioner(s)

VERSUS

STATE OF U.P.& ORS.

Respondent(s)

(With appln(s) for exemption from filing c/c of the impugned
Judgment, exemption from filing O.T., permission to file synopsis
and list of dates, permission to file additional documents and
prayer for interim relief and office report)

Date: 05/12/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN
HON'BLE MR. JUSTICE T.S. THAKUR

For Petitioner(s) Mr. Gopal Subramaniam, Sr. Adv.
 Mr. Ranjeet Kumar, Sr. Adv.
 Mr. S.M.A. Kazmi, Sr. Adv.
 Ms. Mukti Chaudhry, Adv.
 Mr. Sahil Chopra, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

List after four weeks.

(O.P. Sharma)
Court Master

(M.S. Negi)
Court Master